

- (b) Review by Government on the working of the above Fund.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, *See* No. L.T. 2363/17/20]
- II. (a) Annual Report and Accounts of the Maulana Azad Education Foundation (MAEF), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, *See* No. L.T. 2364/17/20]

I Notifications of the Ministry of Shipping

II Report and Accounts (2018-19) of the IMU, Chennai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table —

- I. (i) A copy of the Ministry of Shipping, Notification No. Cor. 2022-16th September, 2019, dated the 22nd November, 2019, (in English only)* publishing the Calcutta High Court Admiralty (Jurisdiction and Settlement of Maritime Claims) Rules, 2019, under sub-section (4) of Section 16 of the Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017.
[Placed in Library, *See* No. L.T. 2372/17/20]
- (ii) A copy (in English and Hindi) of the Ministry of Shipping, Notification No. G.S.R. 97 (E), dated the 10th February, 2020, publishing the Merchant Shipping (Standard of Training, Certification and watch keeping for Seafarers) Amendment Rules, 2019, under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958. [Placed in Library, *See* No. L.T. 2371/17/20]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Indian Maritime University Act, 2008:—
 - (a) Annual Report of the Indian Maritime University (IMU), Chennai, for the year 2018-19.

* Minister of State for Shipping, has *vide* his Statement attached therewith, given reasons for issuing the Notification in English only as follows "Official language of the High Court at Calcutta is English and High Court at Calcutta ordinarily does not use any other language except the English language".

(b) Annual Accounts of the Indian Maritime University (IMU), Chennai, for the year 2018-19, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library, See No. L.T. 2370/17/20]

I. Report and Accounts (2018-19) of the REIL, Jaipur and CMTI, Bengaluru and related papers

II. Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, on behalf of Shri Arjun Ram Meghwal, I lay on the Table —

I. (i) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Thirty-seventh Annual Report and Accounts of the Rajasthan Electronics and Instruments Limited (REIL), Jaipur, for the year 2018-19, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library, See No. L.T. 2432/17/20]

(ii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, for the year 2018-19, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library, See No. L.T. 2316/17/20]

II. A copy each (in English and Hindi) of the following Statements showing action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:—

1. Statement No. XXXIX One Hundred and Ninety Five, 2002

[Placed in Library, See No. L.T. 2433/17/20]

2. Statement No. XXXII Two Hundred and Seventeenth, 2009

[Placed in Library, See No. L.T. 2434/17/20]